

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CONTEMPT PETITION (C) NO.108 OF 2005 IN SLP(C) NO.10440/2001

AMARJIT SINGH S/O GURDEV SINGH & ANR.

Petitioner(s)

VERSUS

ASSISTANT COLLECTOR & ORS.

Respondent(s)

(With application for exemption from O.T.)

Date: 27/10/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE Y.K. SABHARWAL

HON'BLE MR. JUSTICE B.N. SRIKRISHNA

HON'BLE MR. JUSTICE R.V. RAVEENDRAN

For Petitioner(s)

Mr. Debasis Misra,Adv.

For Respondent(s) Ms. S. Janani,Adv.

UPON hearing counsel the Court made the following

O R D E R

List on due date.

(A.S. BISHT)

(V.P.)

TYAGI)

COURT MASTER

COURT MASTER